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D.K. Pradhan -Vrs- UOI

Orders/Directions Sl.No.08

O.A. No.260/00386/14

M.A. No.451/14

Order dated 23<sup>rd</sup> June, 2014.

CORAM

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

HON'BLE SHRI S. K. PATTNAIK, MEMBER (JUDL.)

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By filing M.A. No.451/14 Mr. S.K. Rath, Ld. Counsel appearing for the applicant prays that he would like to withdraw this O.A. with liberty to re-file the same incorporating the new facts in this O.A. Accordingly, the prayer is allowed. The applicant is at liberty to file the fresh O.A. within four weeks. Accordingly, the M.A.451/14 is disposed of. In view of the above, the O.A. is also disposed of being withdrawn.

*SKP*  
MEMBER(Judl.)

*R.*  
MEMBER(Admn.)

K.B.